



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

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(DES - II SECTION)

**MINUTES OF THE NORMS COMMITTEE- II****MEETING No.** NC/2/MEET/Jun/202526/5**DATED:** 17/06/2025Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Jun/202526/5 dated 17/06/2025 of Norms Committee - II for the year 2025-26 was held on 17/06/2025 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

| Sl.No. | Name and Designation of Representatives | Department                 |
|--------|-----------------------------------------|----------------------------|
| 1      | SHRI S.K. BHATNAGAR, CONSULTANT (SKB)   | TECHNICAL CONSULTANT, DGFT |
| 2      | SHRI V.C. AGARWAL, CONSULTANT (TEC-3)   | TECHNICAL CONSULTANT, DGFT |

|                |                              |                            |
|----------------|------------------------------|----------------------------|
| 3              | SHRI R.K. JAISWAL, DO        | MHI                        |
| 4              | SHRI SHAISH KUMAR (TEC-1)    | TECHNICAL CONSULTANT, DGFT |
| IN ATTENDANCE: |                              |                            |
| 1              | SHRI SANJAY KUMAR , Dy. DGFT | DGFT                       |

**Case Details and Decision(s):**

|                                       |                                               |
|---------------------------------------|-----------------------------------------------|
| Case No.                              | 1 / NC/2/MEET/Jun/202526/5                    |
| Case Status                           | Case Deferred                                 |
| Party Name                            | KRISHNA DEFENCE AND ALLIED INDUSTRIES LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025    |
| HQ File Number                        | HQRNORM APPLY 00005548AM25                    |
| RA File Number                        | NA                                            |
| Licence No and Date                   | NA                                            |
| Norms Committee Decision:             |                                               |
| Case deferred for the comments of TE. |                                               |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 2 / NC/2/MEET/Jun/202526/5                 |
| Case Status                           | Case Deferred                              |
| Party Name                            | INOX INDIA LIMITED                         |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00008096AM24                 |
| RA File Number                        | NA                                         |
| Licence No and Date                   | NA                                         |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-----------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                      | 3 / NC/2/MEET/Jun/202526/5                 |
| Case Status                                                                                                                                   | Case Approved                              |
| Party Name                                                                                                                                    | FCI OEN CONNECTORS PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                       | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                | HQRNORM APPLY 00009317AM24                 |
| RA File Number                                                                                                                                | NA                                         |
| Licence No and Date                                                                                                                           | NA                                         |
| Norms Committee Decision:                                                                                                                     |                                            |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MEITY) dated 05.05.2025, as under: |                                            |

**Note: The written recommendation as given by (MEITY) will be communicated to the applicant as well as concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 4 / NC/2/MEET/Jun/202526/5                 |
| Case Status                           | Case Deferred                              |
| Party Name                            | TUBACEX TUBES AND PIPES PRIVATE LIMITED    |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00003263AM25                  |
| RA File Number                        | 039504000387 AM19                          |
| Licence No and Date                   | 0310822579/25/07/2018                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                         | 5 / NC/2/MEET/Jun/202526/5                 |
| Case Status                                                                                                                                                                                                      | Case Approved                              |
| Party Name                                                                                                                                                                                                       | SHIVALIK BIMETAL CONTROLS LTD              |
| Meeting Number and Date                                                                                                                                                                                          | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                   | HQRNORM REVIW00149890AM22                  |
| RA File Number                                                                                                                                                                                                   | 052404000242 AM19                          |
| Licence No and Date                                                                                                                                                                                              | 0510407345/27/07/2018                      |
| Norms Committee Decision:                                                                                                                                                                                        |                                            |
| The Committee considered the case as per agenda and decided to modify the ad-hoc norms as per Sub-Committee report and comments of (DPIIT) via mail vide U.O No. P-47011/80/2019-TSW dated 16.05.2025, as under: |                                            |
| I. Quantity of import items at <b>Sl.No.1 to 6</b> may be allowed as <b>1.10 Kgs/Kg</b> content in the export items.                                                                                             |                                            |

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 6 / NC/2/MEET/Jun/202526/5                 |
| Case Status                           | Case Deferred                              |
| Party Name                            | STERLITE ELECTRIC LIMITED                  |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00004735AM25                  |
| RA File Number                        | 039504001250 AM19                          |
| Licence No and Date                   | 0310828254/10/04/2019                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 7 / NC/2/MEET/Jun/202526/5                 |
| Case Status                           | Case Deferred                              |
| Party Name                            | LOTUS ADVANCE TECHNOLOGIES PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00002008AM25                  |
| RA File Number                        | 052304000391 AM20                          |
| Licence No and Date                   | 0510413205/03/01/2020                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 8 / NC/2/MEET/Jun/202526/5                 |
| Case Status             | Case Deferred                              |
| Party Name              | LOTUS ADVANCE TECHNOLOGIES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM REVIW00002005AM25                  |

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|---------------------------------------|-----------------------|
| RA File Number                        | 052304000475 AM20     |
| Licence No and Date                   | 0510413864/12/03/2020 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 9 / NC/2/MEET/Jun/202526/5                 |
| Case Status                           | Case Deferred                              |
| Party Name                            | ARMOR PLAST PRIVATE LIMITED                |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00001773AM24                  |
| RA File Number                        | 072404000309 AM20                          |
| Licence No and Date                   | 0710116277/18/03/2020                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                             | 10 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                                                                                                          | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                           | ICON POWER SOLUTIONS PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00004346AM25                 |
| RA File Number                                                                                                                                                                                                                                                                       | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                  | 0510415915/18/11/2020                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                            |                                            |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Application on ANF 4A &amp; copy of AA are required.</p> <p>II. Minutes of earlier decision of NC.</p> |                                            |

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 11 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | MEH INDIA OVERSEAS PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM REVIW00001079AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 05AA04068040 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 0511004068/09/08/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Submit a drawing of the export product.</li> <li>II. Submit the manufacturing process in detail of export products, and the wastage at each stage of operation.</li> <li>III. What is the total weight per square meter of the finished product and the imported acp aluminium composite panel sheet?</li> <li>IV. What is the size of each mosaic tile and thickness thereof? How many tiles will be made in 2340 SQM?</li> <li>V. What is the size (length, width, and thickness) of ACP aluminum composite panel sheets?</li> <li>VI. Submit a copy of the bill of entry and shipping bill if already exported.</li> </ol> <p>The case stands deferred.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 12 / NC/2/MEET/Jun/202526/5                |
| Case Status             | Case Deferred                              |
| Party Name              | R R KABEL LIMITED                          |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00254420AM22                 |
| RA File Number          | 03AA040118267 AM22                         |
| Licence No and          | 0311008596/16/11/2021                      |

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|---------------------------------------|--|
| Date                                  |  |
| Norms Committee Decision:             |  |
| Case deferred for the comments of TE. |  |

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| Case No.                              | 13 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | CUBIC SYSTEMS                              |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00273805AM22                 |
| RA File Number                        | 07AA04039296 AM22                          |
| Licence No and Date                   | 0711002542/03/12/2021                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 14 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | UNIVERSAL FLEXIBLES PRIVATE LIMITED        |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00001108AM26                  |
| RA File Number                        | 07AX04000202 AM22                          |
| Licence No and Date                   | 0711002885/17/01/2022                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 15 / NC/2/MEET/Jun/202526/5                |
| Case Status             | Case Deferred                              |
| Party Name              | DEWAN & SONS                               |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |



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|---------------------------------------|----------------------------|
| HQ File Number                        | HQRNORM APPLY 00356006AM22 |
| RA File Number                        | 05AX04000977 AM22          |
| Licence No and Date                   | 0511008829/15/02/2022      |
| Norms Committee Decision:             |                            |
| Case deferred for the comments of TE. |                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 16 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | STERLITE ELECTRIC LIMITED                  |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00383139AM22                 |
| RA File Number                        | 03AA040123937 AM22                         |
| Licence No and Date                   | 0311012554/11/03/2022                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                 | 17 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                               | JAIN RESOURCE RECYCLING LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                           | HQRNORM REVIW00009118AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                           | 04AX04000065 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                      | 0411003236/04/05/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                |                                            |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:                                                                                                                                                         |                                            |
| <p>I. Certificate of Analysis (CoA) of Customs Authorized Laboratory/ Supplier on the total net content of Lead and copper in the lead scrap (Relay) (Average lead content 23% and copper content 38%).</p> <p>II. Percentage of recovery of PVC and Rubber, also any other metal from lead scrap, and value thereof</p> |                                            |

in terms of INR.

III. Environment clearance certificate, issued by MoEF & CC/CPCB/SPCB on the import of lead scrap (Relay) for the production of lead ingots and copper alloy ingots.

The case stands deferred.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 18 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | R R KABEL LIMITED                          |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000725AM23                 |
| RA File Number                        | 03AX04000621 AM23                          |
| Licence No and Date                   | 0311014660/12/05/2022                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 19 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | R R KABEL LIMITED                          |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00001145AM23                 |
| RA File Number                        | 03AX04000761 AM23                          |
| Licence No and Date                   | 0311015190/02/06/2022                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------|-----------------------------|
| Case No.    | 20 / NC/2/MEET/Jun/202526/5 |
| Case Status | Case Deferred               |

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|---------------------------------------|--------------------------------------------|
| Party Name                            | A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00004378AM23                  |
| RA File Number                        | 03AX04001066 AM23                          |
| Licence No and Date                   | 0311015507/15/06/2022                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 21 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | POLYCAB INDIA LIMITED                      |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00002249AM25                  |
| RA File Number                        | 03AX04001851 AM23                          |
| Licence No and Date                   | 0311015727/21/06/2022                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 22 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | ANJANEY FERRO ALLOYS LTD.                  |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00002665AM23                 |
| RA File Number                        | 26AX04000022 AM23                          |
| Licence No and Date                   | 2611000666/17/08/2022                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 23 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | JAIN RESOURCE RECYCLING LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM REVIW00009123AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 04AX04000460 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0411003877/29/08/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Certificate of Analysis (CoA) of Customs Authorized Laboratory/ Supplier on the total net content of Lead and copper in the lead scrap (Relay) (Average lead content 19% and copper content 34%).</p> <p>II. Percentage of recovery of PVC and Rubber, also any other metal from lead scrap, and value thereof in terms of INR.</p> <p>III. Environment clearance certificate, issued by MoEF &amp; CC/ CPCB/ SPCB on the import of lead scrap (Relay) for the production of lead ingots and copper alloy ingots.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                 | 24 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                               | JAIN RESOURCE RECYCLING LIMITED            |
| Meeting Number and Date                                                                                                                                                                                  | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                           | HQRNORM REVIW00001432AM25                  |
| RA File Number                                                                                                                                                                                           | 04AX04000534 AM23                          |
| Licence No and Date                                                                                                                                                                                      | 0411003959/19/09/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> |                                            |

- I. Certificate of Analysis (CoA) of Customs Authorized Laboratory/ Supplier on the total net content of Lead and copper in the lead scrap (Relay) (Average lead content 35% and copper content 20%).
- II. Submit a composition of copper alloy ingots wherein copper is 90%. What is the other alloying element in the export product?
- III. Percentage of recovery of PVC and Rubber, also any other metal from lead scrap, and value thereof in terms of INR.
- IV. Environment clearance certificate, issued by MoEF & CC/CPCB/SPCB on the import of lead scrap (Relay) for the production of lead ingots and copper alloy ingots.

The case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 25 / NC/2/MEET/Jun/202526/5                |
| Case Status             | Case Approved                              |
| Party Name              | JAY BHAWANI METAL INDUSTRIES               |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM REVIW00008454AM24                  |
| RA File Number          | 03AX04003123 AM23                          |
| Licence No and Date     | 0311018051/22/09/2022                      |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 16.06.2025, as under:

| SL NO | EXPORT ITEM                                        | QUANTITY     | ITEM OF IMPORT                                                                                         | QUANTITY TO BE ALLOWED                                                    |
|-------|----------------------------------------------------|--------------|--------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------|
| 1     | ELECTROLYTIC COPPER WIRE BAR/ FLATS/ RODS/BUS BARS | 50840.00 KGS | COPPER SCRAP COVERED BY ISRI CODE WORDS BARLEY, BERRY, BIRCH, CLOVE, CANDY74 WITH COPPER CONTENT 99.9% | <b>WASTAGE @ 2.5% ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.</b> |

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 26 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | VIDYA WIRES LIMITED                        |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00004466AM23                 |
| RA File Number                        | 34AX04000712 AM23                          |
| Licence No and Date                   | 3411003020/18/11/2022                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------------------|
| Case No.                              | 27 / NC/2/MEET/Jun/202526/5                            |
| Case Status                           | Case Deferred                                          |
| Party Name                            | AURA INDUSTRIAL EQUIPMENT AND PROJECTS PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025             |
| HQ File Number                        | HQRNORM APPLY 00004973AM23                             |
| RA File Number                        | 04AX04000798 AM23                                      |
| Licence No and Date                   | 0411004605/13/12/2022                                  |
| Norms Committee Decision:             |                                                        |
| Case deferred for the comments of TE. |                                                        |

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|---------------------------|--------------------------------------------|
| Case No.                  | 28 / NC/2/MEET/Jun/202526/5                |
| Case Status               | Case Deferred                              |
| Party Name                | DISHA AUTO COMPONENTS PRIVATE LIMITED      |
| Meeting Number and Date   | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number            | HQRNORM REVIW00003781AM25                  |
| RA File Number            | 03AX04004735 AM23                          |
| Licence No and Date       | 0311020316/28/12/2022                      |
| Norms Committee Decision: |                                            |

Case deferred for the comments of TE.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 29 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | PARAS LAMINATES PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00005794AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 05AX04003051 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0511016903/18/01/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 15.07.2025, as under:</p> <p><b>ITEM OF EXPORT – GLASS EPOXY LAMINATES – 1 KG</b></p> <p><b>ITEMS OF IMPORT</b></p> <p>1. GLASS WOVEN FABRIC -<b>210 GSM +/- 2 % - 2.42 METER (WIDTH 1260 MM) (0.634 KG+/- 2 %)</b></p> <p>2. EPOXY RESIN VISCOS LIQUID (<b>SOLID CONTENT – 80+/-1 %</b>) - <b>0.560 KG</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                                                                                                                                       | 30 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                    | Case Approved                              |
| Party Name                                                                                                                                     | SHERA METAL PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                        | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                 | HQRNORM APPLY 00006516AM23                 |
| RA File Number                                                                                                                                 | 13AX04000310 AM23                          |
| Licence No and Date                                                                                                                            | 1311001764/22/02/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments</p> |                                            |

of consultant (SKB) dated 17.06.2025, as under:

| SL No | ITEM OF EXPORT                                | QUANTITY     | ITEM OF IMPORT AND QUANTITY APPLIED        | WASTAGE TO BE ALLOWED                                                                |
|-------|-----------------------------------------------|--------------|--------------------------------------------|--------------------------------------------------------------------------------------|
| 1     | COPPER ROD<br>CONTENT OF<br>COPPER 24510 K.G. | 24510.00 KGS | COPPER WIRE<br>ROD<br>QTY: 25000.00<br>KGS | <b>WASTAGE@1%</b><br>ON THE NET<br>CONTENT OF<br>COPPER IN THE<br>EXPORT<br>PRODUCT. |

**Note:** The copper content in the item of import and export should be aligned.

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 31 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | R R KABEL LIMITED                          |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00006686AM23                 |
| RA File Number                        | 03AX04005761 AM23                          |
| Licence No and Date                   | 0311021820/01/03/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 32 / NC/2/MEET/Jun/202526/5                |
| Case Status             | Case Deferred                              |
| Party Name              | HINDALCO INDUSTRIES LIMITED                |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM REVIW00006365AM25                  |
| RA File Number          | 02AX04000664 AM23                          |



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| Licence No and Date                   | 0211003969/03/03/2023 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 33 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | LASER POWER & INFRA PRIVATE LIMITED        |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00006081AM24                  |
| RA File Number                        | 02AX04000687 AM23                          |
| Licence No and Date                   | 0211004051/15/03/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 34 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | RENEWSYS INDIA PRIVATE LIMITED             |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00006481AM25                  |
| RA File Number                        | 07AX04001863 AM23                          |
| Licence No and Date                   | 0711006749/15/03/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|----------------|--------------------------------------------|
| Case No.       | 35 / NC/2/MEET/Jun/202526/5                |
| Case Status    | Case Deferred                              |
| Party Name     | FEX FOUNDRY ALLOYS PRIVATE LIMITED         |
| Meeting Number | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |

|                                       |                            |
|---------------------------------------|----------------------------|
| and Date                              |                            |
| HQ File Number                        | HQRNORM APPLY 00007197AM23 |
| RA File Number                        | 05AX04003581 AM23          |
| Licence No and Date                   | 0511017988/24/03/2023      |
| Norms Committee Decision:             |                            |
| Case deferred for the comments of TE. |                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 36 / NC/2/MEET/Jun/202526/5                |
| Case Status             | Case Approved                              |
| Party Name              | AMITRON TUBULARS PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00007245AM23                 |
| RA File Number          | 08AX04002015 AM23                          |
| Licence No and Date     | 0811007717/27/03/2023                      |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 17.06.2025, as under:

| SL No | ITEM OF EXPORT | QUANTITY    | ITEM OF IMPORT              | WASTAGE TO BE ALLOWED                               |
|-------|----------------|-------------|-----------------------------|-----------------------------------------------------|
| 1     | BRASS LINER    | 8200.00 KGS | BRASS TUBE [SIZE 26.3X0.35] | 1.04 KG/KG ON THE NET WEIGHT OF THE EXPORT PRODUCT. |

**NOTE:** The copper and zinc content in the item of import and export should be aligned.

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 37 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | PARAMOUNT COMMUNICATIONS LIMITED           |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00007340AM23                 |
| RA File Number                        | 05AX04003695 AM23                          |
| Licence No and Date                   | 0511018114/31/03/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 38 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | MANTRAM INDUSTRIES PRIVATE LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000076AM24                 |
| RA File Number                        | 56AX04000410 AM23                          |
| Licence No and Date                   | 5611001709/10/04/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 39 / NC/2/MEET/Jun/202526/5                |
| Case Status               | Case Deferred                              |
| Party Name                | CONSOLIDATED COIN COMPANY PRIVATE LIMITED  |
| Meeting Number and Date   | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number            | HQRNORM REVIW00003002AM25                  |
| RA File Number            | 05AX04000002 AM24                          |
| Licence No and Date       | 0511018301/13/04/2023                      |
| Norms Committee Decision: |                                            |

Case deferred for the comments of TE.

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|-------------------------|--------------------------------------------|
| Case No.                | 40 / NC/2/MEET/Jun/202526/5                |
| Case Status             | Case Approved                              |
| Party Name              | SELP INDIA PRIVATE LIMITED                 |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00000744AM24                 |
| RA File Number          | 03AX04000387 AM24                          |
| Licence No and Date     | 0311023471/10/05/2023                      |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 17.06.2025, as under:

| S.NO | ITEM OF IMPORT                              | % WASTAGE ASKED | % WASTAGE ALLOWED | QTY ALLOWED  |
|------|---------------------------------------------|-----------------|-------------------|--------------|
| 1    | PVC PRINTED SHEET OF REL 6 SIZE AND GSM     | 6               | 6                 | 1.06 NOS/NO  |
| 2    | REL OVERLAY SHEET OF REL 6 SIZE AND GSM     | 6               | 6                 | 1.06 NOS/NO  |
| 3    | HOLOGRAPHIC HOT STAMPING 5 FOIL OF REL SIZE | 5               | 5                 | 1.05 NOS/NO  |
| 4    | MODULE                                      | 0.5%            | 0.5%              | 1.005 NOS/NO |

RA concerned may take suitable consequential action accordingly.

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| Case No. | 41 / NC/2/MEET/Jun/202526/5 |
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| Case Status                           | Case Deferred                              |
| Party Name                            | FEX FOUNDRY ALLOYS PRIVATE LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000796AM24                 |
| RA File Number                        | 05AX04000375 AM24                          |
| Licence No and Date                   | 0511018798/12/05/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 42 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | ZOBELE INDIA PRIVATE LIMITED               |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00000263AM26                  |
| RA File Number                        | 03AX04000389 AM24                          |
| Licence No and Date                   | 0311023626/16/05/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 43 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | CUBIC SYSTEMS                              |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000981AM24                 |
| RA File Number                        | 07AX04000194 AM24                          |
| Licence No and Date                   | 0711007622/19/05/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 44 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | MICRO PLASTICS PRIVATE LIMITED             |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00001448AM24                 |
| RA File Number                        | 07AX04000350 AM24                          |
| Licence No and Date                   | 0711008233/09/06/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 45 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | FUJIYAMA POWER SYSTEMS LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00001963AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 05AX04000710 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0511019431/20/06/2023                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                            |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Total quantity of import does not match with per unit qty. given in App. 4E &amp; export quantity.<br/> II. Import application has 1 import item but, in App; 4E 2 import items are given.<br/> III. Specification of cell to be imported including size.<br/> IV. Power of modules to be exported.</p> <p>The case stands deferred.</p> |                                            |

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| Case No. | 46 / NC/2/MEET/Jun/202526/5 |
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| Case Status                           | Case Deferred                              |
| Party Name                            | HINDALCO INDUSTRIES LIMITED                |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00004170AM24                 |
| RA File Number                        | 02AX04000186 AM24                          |
| Licence No and Date                   | 0211004701/05/07/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                              | 47 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | FEX FOUNDRY ALLOYS PRIVATE LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00004359AM24                 |
| RA File Number                        | 05AX04000973 AM24                          |
| Licence No and Date                   | 0511019730/11/07/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 48 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | ZOBELE INDIA PRIVATE LIMITED               |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00000264AM26                  |
| RA File Number                        | 03AX04001682 AM24                          |
| Licence No and Date                   | 0311025384/14/07/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 49 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | KRISBAL ENGINEERING PRIVATE LIMITED        |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00004662AM24                 |
| RA File Number                        | 10AX04000150 AM24                          |
| Licence No and Date                   | 1011001966/27/07/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 50 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | MAN INDUSTRIES (INDIA) LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00004822AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 03AX04001888 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0311025994/03/08/2023                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                            |
| <p>The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 05.08.2024 followed by reminders on 04.09.2024, 19.09.2024, 04.10.2024, 19.10.2024, for furnishing information/documents on DGFT BO Portal. However, no information has been received. Therefore, Committee decided to send a <b>final reminder</b> to the applicant to submit the requisite information within 15 days on DGFT BO Portal; failing which the case will be rejected without further notice.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.       | 51 / NC/2/MEET/Jun/202526/5                |
| Case Status    | Case Deferred                              |
| Party Name     | BIOURJA ENERGY ALLOYS PRIVATE LIMITED      |
| Meeting Number | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |



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| and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                            |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00005837AM24 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 56AX04000271 AM24          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 5611002206/25/09/2023      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. The description of the item of export and import is the same except for figures. What is the reason?</p> <p>II. Submit process in detail, flow chart, and wastage at each stage of operation.</p> <p>III. Photographs of the item of import and export.</p> <p>IV. What is the use of wastage? Submit the sale invoice of the scrap.</p> <p>The case stands deferred.</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                 | 52 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                               | GOPALAN TECH FABS INDIA PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00005877AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                           | 07AX04000974 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                      | 0711009301/26/09/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Application on ANF 4A &amp; copy of AA are required.</p> <p>The case stands deferred.</p> |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 53 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | NUEVOSOL MANUFACTURING PRIVATE LIMITED     |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00005950AM24                 |
| RA File Number                        | 09AX04000566 AM24                          |
| Licence No and Date                   | 0911005875/29/09/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 54 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | SHIVALIK BIMETAL CONTROLS LTD              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00006012AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 05AX04001686 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0511021299/03/10/2023                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                                            |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per sub-committee report and comments of (DPIIT) via mail vide U.O No. P-47011/80/2019-TSW dated 16.05.2025, as under:</p> <p>I. Quantity of import items at <b>S.No. 1 to 4</b> may be allowed as <b>1.30 Kgs/Kg</b> content in the export item at <b>S No.1.</b></p> <p>II. Quantity of import items at <b>Sl.No.5 to 7</b> may be allowed as <b>1.12 Kgs/Kg</b> content in the export item at <b>Sl. No.2.</b></p> <p>III. Quantity of import items at <b>Sl.No.8 to 11</b> may be allowed as <b>1.20 Kgs/Kg</b> content in the export item at <b>Sl. No.3.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 55 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | FEX FOUNDRY ALLOYS PRIVATE LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00006146AM24                 |
| RA File Number                        | 05AX04001996 AM24                          |
| Licence No and Date                   | 0511021445/10/10/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 56 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00006674AM24                 |
| RA File Number                        | 03AX04003471 AM24                          |
| Licence No and Date                   | 0311028524/07/11/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 57 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | SUNDRAM FASTENERS LIMITED                  |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00006892AM24                 |
| RA File Number                        | 04AX04000716 AM24                          |
| Licence No and Date                   | 0411006419/17/11/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 58 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | KRISHCA STRAPPING SOLUTIONS LIMITED        |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00006928AM24                 |
| RA File Number                        | 04AX04000724 AM24                          |
| Licence No and Date                   | 0411006434/20/11/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 59 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | HINDALCO INDUSTRIES LIMITED                |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00006366AM25                  |
| RA File Number                        | 02AX04000492 AM24                          |
| Licence No and Date                   | 0211005471/22/11/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 60 / NC/2/MEET/Jun/202526/5                |
| Case Status               | Case Deferred                              |
| Party Name                | MITUL INDUSTRIES                           |
| Meeting Number and Date   | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number            | HQRNORM APPLY 00007022AM24                 |
| RA File Number            | 05AX04002537 AM24                          |
| Licence No and Date       | 0511022247/24/11/2023                      |
| Norms Committee Decision: |                                            |

Case deferred for the comments of TE.

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 61 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | HINDALCO INDUSTRIES LIMITED                |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00006367AM25                  |
| RA File Number                        | 02AX04000496 AM24                          |
| Licence No and Date                   | 0211005491/24/11/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 62 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | HINDALCO INDUSTRIES LIMITED                |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00006368AM25                  |
| RA File Number                        | 02AX04000501 AM24                          |
| Licence No and Date                   | 0211005507/30/11/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 63 / NC/2/MEET/Jun/202526/5                |
| Case Status             | Case Deferred                              |
| Party Name              | MAA PANEL (INDIA) PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00007376AM24                 |
| RA File Number          | 08AX04001704 AM24                          |

|                                       |                       |
|---------------------------------------|-----------------------|
| Licence No and Date                   | 0811010245/13/12/2023 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 64 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | KRYSTAL GLOBAL ENGINEERING LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00007468AM24                 |
| RA File Number                        | 34AX04000674 AM24                          |
| Licence No and Date                   | 3411004445/19/12/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 65 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | HINDALCO INDUSTRIES LIMITED                |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00006449AM25                  |
| RA File Number                        | 02AX04000562 AM24                          |
| Licence No and Date                   | 0211005649/29/12/2023                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 66 / NC/2/MEET/Jun/202526/5                |
| Case Status    | Case Deferred                              |
| Party Name     | HINDALCO INDUSTRIES LIMITED                |
| Meeting Number | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |

|                                       |                           |
|---------------------------------------|---------------------------|
| and Date                              |                           |
| HQ File Number                        | HQRNORM REVIW00006371AM25 |
| RA File Number                        | 02AX04000571 AM24         |
| Licence No and Date                   | 0211005685/04/01/2024     |
| Norms Committee Decision:             |                           |
| Case deferred for the comments of TE. |                           |

|                                       |                                               |
|---------------------------------------|-----------------------------------------------|
| Case No.                              | 67 / NC/2/MEET/Jun/202526/5                   |
| Case Status                           | Case Deferred                                 |
| Party Name                            | GLOBAL SEAMLESS TUBES & PIPES PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025    |
| HQ File Number                        | HQRNORM REVIW00000998AM26                     |
| RA File Number                        | 02AX04000593 AM24                             |
| Licence No and Date                   | 0211005703/09/01/2024                         |
| Norms Committee Decision:             |                                               |
| Case deferred for the comments of TE. |                                               |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 68 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | BRIGHT METALS (INDIA) PRIVATE LIMITED      |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00007875AM24                 |
| RA File Number                        | 13AX04000293 AM24                          |
| Licence No and Date                   | 1311002489/10/01/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

|          |                             |
|----------|-----------------------------|
| Case No. | 69 / NC/2/MEET/Jun/202526/5 |
|----------|-----------------------------|

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case Status                           | Case Deferred                              |
| Party Name                            | STAR EXPORTS                               |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00007879AM24                 |
| RA File Number                        | 03AX04004446 AM24                          |
| Licence No and Date                   | 0311030086/10/01/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                  | 70 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                | TRONTEK ELECTRONICS LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00007931AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                            | 05AX04003187 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                       | 0511023227/12/01/2024                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                 |                                            |
| <p>The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 27.05.2025 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a <b>reminder</b> to the applicant to submit the requisite information within 15 days on DGFT BO Portal.</p> <p>The case stands deferred.</p> |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 71 / NC/2/MEET/Jun/202526/5                |
| Case Status             | Case Deferred                              |
| Party Name              | FEX FOUNDRY ALLOYS PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00007943AM24                 |
| RA File Number          | 05AX04003161 AM24                          |
| Licence No and Date     | 0511023232/12/01/2024                      |



Norms Committee Decision:

Case deferred for the comments of TE.

|                         |                                               |
|-------------------------|-----------------------------------------------|
| Case No.                | 72 / NC/2/MEET/Jun/202526/5                   |
| Case Status             | Case Rejected                                 |
| Party Name              | MERO ASIA PACIFIC ENGINEERING PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025    |
| HQ File Number          | HQRNORM REVIW00002770AM25                     |
| RA File Number          | 04AX04000907 AM24                             |
| Licence No and Date     | 0411006749/22/01/2024                         |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **reject** the case as per the comments of T.E.(SKB), the firm is asking a higher wastage of (5%) than wastage allowed earlier of (2%).

The case stands **Rejected**.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 73 / NC/2/MEET/Jun/202526/5                |
| Case Status             | Case Deferred                              |
| Party Name              | STERLITE ELECTRIC LIMITED                  |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00008123AM24                 |
| RA File Number          | 03AX04004831 AM24                          |
| Licence No and Date     | 0311030383/23/01/2024                      |

Norms Committee Decision:

Case deferred for the comments of TE.

|             |                             |
|-------------|-----------------------------|
| Case No.    | 74 / NC/2/MEET/Jun/202526/5 |
| Case Status | Case Deferred               |

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Party Name                            | STERLITE ELECTRIC LIMITED                  |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00008182AM24                 |
| RA File Number                        | 03AX04004872 AM24                          |
| Licence No and Date                   | 0311030482/29/01/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 75 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | ASR MET TECH PRIVATE LIMITED               |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00005902AM25                  |
| RA File Number                        | 08AX04001952 AM24                          |
| Licence No and Date                   | 0811010620/31/01/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

| Case No.                                                                                                                                                                                                   | 76 / NC/2/MEET/Jun/202526/5                |          |                             |                           |                             |                           |  |  |  |  |  |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|----------|-----------------------------|---------------------------|-----------------------------|---------------------------|--|--|--|--|--|
| Case Status                                                                                                                                                                                                | Case Approved                              |          |                             |                           |                             |                           |  |  |  |  |  |
| Party Name                                                                                                                                                                                                 | STAR EXPORTS                               |          |                             |                           |                             |                           |  |  |  |  |  |
| Meeting Number and Date                                                                                                                                                                                    | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |          |                             |                           |                             |                           |  |  |  |  |  |
| HQ File Number                                                                                                                                                                                             | HQRNORM APPLY 00008279AM24                 |          |                             |                           |                             |                           |  |  |  |  |  |
| RA File Number                                                                                                                                                                                             | 03AX04004934 AM24                          |          |                             |                           |                             |                           |  |  |  |  |  |
| Licence No and Date                                                                                                                                                                                        | 0311030606/01/02/2024                      |          |                             |                           |                             |                           |  |  |  |  |  |
| Norms Committee Decision:                                                                                                                                                                                  |                                            |          |                             |                           |                             |                           |  |  |  |  |  |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 17.06.2025, as under:                                                     |                                            |          |                             |                           |                             |                           |  |  |  |  |  |
| <table><tr><th>SL NO</th><th>ITEM OF EXPORT</th><th>QUANTITY</th><th>ITEM OF IMPORT AND QUANTITY</th><th>QUANTITY OF WASTAGE TO BE</th></tr><tr><td></td><td></td><td></td><td></td><td></td></tr></table> |                                            | SL NO    | ITEM OF EXPORT              | QUANTITY                  | ITEM OF IMPORT AND QUANTITY | QUANTITY OF WASTAGE TO BE |  |  |  |  |  |
| SL NO                                                                                                                                                                                                      | ITEM OF EXPORT                             | QUANTITY | ITEM OF IMPORT AND QUANTITY | QUANTITY OF WASTAGE TO BE |                             |                           |  |  |  |  |  |
|                                                                                                                                                                                                            |                                            |          |                             |                           |                             |                           |  |  |  |  |  |

|   |                               |             | APPLIED                                         | ALLOWED                                                                                                                                                       |
|---|-------------------------------|-------------|-------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | ALUMINIUM<br>NIOBIUM<br>ALLOY | 1000.00 KGS | NIOBIUM<br>PENTOXIDE<br><br>QTY: 1400.00<br>KGS | <b>1220.00 KG<br/>INCLUSIVE<br/>OF 10%<br/>WASTAGE<br/>ON THE NET<br/>CONTENT OF<br/>NIOBIUM IN<br/>THE EXPORT<br/>OF<br/>ALUMINUM<br/>NIOBIUM<br/>ALLOY.</b> |

**Note:** Aluminium Niobium alloy must have a composition of **22.5% aluminium** and **77.5% niobium**.

RA concerned may take suitable consequential action accordingly.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 77 / NC/2/MEET/Jun/202526/5                |
| Case Status             | Case Approved                              |
| Party Name              | STAR EXPORTS                               |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00008281AM24                 |
| RA File Number          | 03AX04004938 AM24                          |
| Licence No and Date     | 0311030609/01/02/2024                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 17.06.2025, as under:

| SL NO | ITEM OF EXPORT              | QUANTITY        | ITEM OF IMPORT AND QUANTITY APPLIED | QUANTITY & WASTAGE TO BE ALLOWED                                       |
|-------|-----------------------------|-----------------|-------------------------------------|------------------------------------------------------------------------|
| 1     | Aluminium<br>Vanadium Alloy | 10000.00<br>KGS | Vanadium<br>Pentoxide               | 10800.00 KG<br>INCLUSIVE OF<br>15% WASTAGE<br>ON THE NET<br>CONTENT OF |

|  |  |  |                                                 |                                                                                                                                                               |
|--|--|--|-------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------|
|  |  |  | QTY: 14000.00<br>KGS                            | VANADIUM IN<br>THE EXPORT OF<br>ALUMINIUM<br>VANADIUM<br>ALLOY.                                                                                               |
|  |  |  | Vanadium<br>Trioxide<br><br>QTY: 6000.00<br>KGS | <b>4600.00 KG</b><br><b>INCLUSIVE OF</b><br><b>15% WASTAGE</b><br>ON THE NET<br>CONTENT OF<br>VANADIUM IN<br>THE EXPORT OF<br>ALUMINIUM<br>VANADIUM<br>ALLOY. |

**NOTE:** THE EXPORT PRODUCT SHOULD HAVE A MINIMUM OF 35% ALUMINIUM AND 65% VANADIUM.

RA concerned may take suitable consequential action accordingly.

|                                                                                                                                                       |                                            |               |                         |                        |
|-------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|---------------|-------------------------|------------------------|
| Case No.                                                                                                                                              | 78 / NC/2/MEET/Jun/202526/5                |               |                         |                        |
| Case Status                                                                                                                                           | Case Approved                              |               |                         |                        |
| Party Name                                                                                                                                            | BIRLA COPPER ASOJ PRIVATE LIMITED          |               |                         |                        |
| Meeting Number and Date                                                                                                                               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |               |                         |                        |
| HQ File Number                                                                                                                                        | HQRNORM APPLY 00008298AM24                 |               |                         |                        |
| RA File Number                                                                                                                                        | 34AX04000714 AM24                          |               |                         |                        |
| Licence No and Date                                                                                                                                   | 3411004574/02/02/2024                      |               |                         |                        |
| Norms Committee Decision:                                                                                                                             |                                            |               |                         |                        |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comment of consultant (SKB) dated 17.06.2025, as under: |                                            |               |                         |                        |
| SL No                                                                                                                                                 | ITEM OF EXPORT                             | QUANTITY      | ITEM OF IMPORT          | WASTAGE TO BE ALLOWED  |
| 1                                                                                                                                                     | COPPER WIRE ROD (COPPER 8MM                | 497463.00 KGS | REFINED COPPER CATHODES | 1.005 KG/KG ON THE NET |

|  |                     |  |                                                          |                                                     |
|--|---------------------|--|----------------------------------------------------------|-----------------------------------------------------|
|  | CONTENT:<br>99.99%) |  | AND<br>SECTIONS OF<br>CATHODES<br>WITH 99.95%<br>PURITY. | CONTENT<br>OF COPPER<br>IN THE<br>EXPORT<br>PRODUCT |
|--|---------------------|--|----------------------------------------------------------|-----------------------------------------------------|

**Note:** The Company has to produce a certificate of analysis (COA) from the customs authorized laboratory/supplier of the copper content in the item of import and consent to operate for manufacturing of refined copper wire rods from copper cathode from MOEF &CC/CPCB/SPCB, to the RA concerned.

RA concerned may take suitable consequential action accordingly.

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 79 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | PARAS LAMINATES PRIVATE LIMITED            |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00008555AM24                 |
| RA File Number                        | 05AX04003512 AM24                          |
| Licence No and Date                   | 0511023948/13/02/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 80 / NC/2/MEET/Jun/202526/5                |
| Case Status             | Case Deferred                              |
| Party Name              | PARVEEN INDUSTRIES PVT LTD                 |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00008593AM24                 |
| RA File Number          | 03AX04005261 AM24                          |
| Licence No and Date     | 0311031243/15/02/2024                      |

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|---------------------------------------|
| Norms Committee Decision:             |
| Case deferred for the comments of TE. |

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 81 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | RAM RATNA INTERNATIONAL                    |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00009090AM24                 |
| RA File Number                        | 03AX04005609 AM24                          |
| Licence No and Date                   | 0311032136/14/03/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 82 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | HEAT TRACE INDIA PRIVATE LIMITED           |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00009323AM24                 |
| RA File Number                        | 05AX04004088 AM24                          |
| Licence No and Date                   | 0511024694/26/03/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 83 / NC/2/MEET/Jun/202526/5                |
| Case Status             | Case Deferred                              |
| Party Name              | VISIONOVA MULTISOURCE PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00009355AM24                 |

|                                       |                       |
|---------------------------------------|-----------------------|
| RA File Number                        | 33AX04000127 AM24     |
| Licence No and Date                   | 3311001829/27/03/2024 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 84 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | ASB TUBES PRIVATE LIMITED                  |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000034AM25                 |
| RA File Number                        | 08AX04002265 AM24                          |
| Licence No and Date                   | 0811011188/02/04/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

|                                                                                                                                                                                                                                                                                                              |                                            |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                     | 85 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                   | JAIN GREEN TECHNOLOGIES PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00000085AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                               | 04AX04001176 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                          | 0411007216/04/04/2024                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                    |                                            |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. The firm needs to provide calculation regarding the aluminium content in the import item.</p> <p>The case stands deferred.</p> |                                            |

|                                                                                                                                                                                                                                                                                                                                               |                                            |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 86 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                    | JAIN GREEN TECHNOLOGIES PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00000086AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 04AX04001177 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0411007218/04/04/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. The firm needs to provide calculation regarding the aluminium content in the import item.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                            | 87 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                          | TRONTEK ELECTRONICS LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00000089AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                      | 05AX04004100 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                 | 0511024864/04/04/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 27.05.2025 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.</p> <p>The case stands deferred.</p> |                                            |



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| Case No.                              | 88 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | PASONDIA CABLES PRIVATE LIMITED            |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000128AM25                 |
| RA File Number                        | 05AX04004092 AM24                          |
| Licence No and Date                   | 0511024898/05/04/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 89 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | MAYUR INDUSTRIES                           |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000331AM25                 |
| RA File Number                        | 05AX04000172 AM25                          |
| Licence No and Date                   | 0511025070/19/04/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 90 / NC/2/MEET/Jun/202526/5                |
| Case Status               | Case Deferred                              |
| Party Name                | STERLITE ELECTRIC LIMITED                  |
| Meeting Number and Date   | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number            | HQRNORM APPLY 00000414AM25                 |
| RA File Number            | 05AX04002114 AM24                          |
| Licence No and Date       | 0511025153/24/04/2024                      |
| Norms Committee Decision: |                                            |

Case deferred for the comments of TE.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 91 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | R R KABEL LIMITED                          |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000433AM25                 |
| RA File Number                        | 03AX04000376 AM25                          |
| Licence No and Date                   | 0311033365/25/04/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                              | 92 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | GSTP (HFS) PRIVATE LIMITED                 |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00001049AM26                  |
| RA File Number                        | 02AX04000042 AM25                          |
| Licence No and Date                   | 0211006453/26/04/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                | 93 / NC/2/MEET/Jun/202526/5                |
| Case Status             | Case Deferred                              |
| Party Name              | VINAYAKA INDUSTRIAL ENTERPRISES,           |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00000519AM25                 |
| RA File Number          | 07AX04000148 AM25                          |

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|---------------------------------------|-----------------------|
| Licence No and Date                   | 0711011211/02/05/2024 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 94 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | BRIGHT METALS (INDIA) PRIVATE LIMITED      |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000590AM25                 |
| RA File Number                        | 13AX04000032 AM25                          |
| Licence No and Date                   | 1311002994/07/05/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 95 / NC/2/MEET/Jun/202526/5                |
| Case Status                           | Case Deferred                              |
| Party Name                            | SANKALP BARRELS LLP                        |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000630AM25                 |
| RA File Number                        | 08AX04000097 AM25                          |
| Licence No and Date                   | 0811011492/09/05/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|----------------|--------------------------------------------|
| Case No.       | 96 / NC/2/MEET/Jun/202526/5                |
| Case Status    | Case Deferred                              |
| Party Name     | TRONTEK ELECTRONICS LIMITED                |
| Meeting Number | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |

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| and Date                                                                                                                                                                                                                                                                                                                                                                                                            |                            |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00000632AM25 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                      | 05AX04000381 AM25          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                 | 0511025403/09/05/2024      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 16.05.2025 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.</p> <p>The case stands deferred.</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 97 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | SHIVALIK BIMETAL CONTROLS LTD              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00000738AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 05AX04000292 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0511025541/15/05/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per Sub-Committee report and comments of (DPIIT) via mail vide U.O No. P-47011/80/2019-TSW dated 16.05.2025, as under:</p> <p>I. Quantity of import items at <b>SNo.1 to 4</b> may be allowed as <b>1.20 Kgs/Kg</b> content in the export item at <b>SI. No. 1.</b></p> <p>II. Quantity of import items at <b>SI.No.5 to 7</b> may be allowed as <b>1.12 Kgs/Kg</b> content in the export item at <b>SI. No. 2.</b></p> <p>III. Quantity of import items at <b>SI.No.8 to 11</b> may be allowed as <b>1.20 Kgs/Kg</b> content in the export item at <b>SI. No. 3.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 98 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NORDEX INDIA MANUFACTURING PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00001020AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 07AX04000334 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0711011429/30/05/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 16.06.2025, as under:</p> <p><b>ITEM OF EXPORT</b></p> <p>BLADE N 81.5 (PART FOR WIND OPERATED ELECTRICITY GENERATOR (WOEGS))(<b>TOTAL 42 NOS</b>) TOTAL EXPORT ITEM WEIGHT OF <b>10,77,342 KG +/-1%</b></p> <p><b>ITEM OF IMPORT</b></p> <p>I. Import items at <b>SI. No. 2-20,24-35,47,48,54,58,65-76,82,83,99,104-125,130 are components and may be allowed as per GN 4.</b></p> <p>II. Import item at <b>SI.NO 100-103,126-129 are consumables and may be allowed with in overall value of 5 % of FOB value.</b></p> <p>III. Rest of items may be allowed as applied for.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                                                                                                                                                                              | 99 / NC/2/MEET/Jun/202526/5                |
| Case Status                                                                                                                                                                           | Case Approved                              |
| Party Name                                                                                                                                                                            | NORDEX INDIA MANUFACTURING PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                        | HQRNORM APPLY 00001022AM25                 |
| RA File Number                                                                                                                                                                        | 07AX04000325 AM25                          |
| Licence No and Date                                                                                                                                                                   | 0711011431/30/05/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 16.06.2025, as under:</p> |                                            |

**ITEM OF EXPORT**

BLADE N 81.5 (PART FOR WIND OPERATED ELECTRICITY GENERATOR (WOEGS))((  
**TOTAL 42 NOS) TOTAL EXPORT ITEM WEIGHT OF 10,77,342 KG +/-1%**

**ITEM OF IMPORT**

- I. Import items at **SI. NO. 2-20,24-35,47,48,54,58,65-76,82,83,99,104-125,130 are components and may be allowed as per GN 4.**
- II. Import item at **SI.NO 100-103,126-129 are consumables and may be allowed with in overall value of 5 % of FOB value**
- III. Rest of items may be allowed as applied for

RA concerned may take suitable consequential action accordingly.

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 100 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | STEEL INFRA SOLUTIONS COMPANY LIMITED      |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00001115AM25                 |
| RA File Number                        | 50AX04000024 AM25                          |
| Licence No and Date                   | 5011001429/05/06/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 101 / NC/2/MEET/Jun/202526/5               |
| Case Status               | Case Approved                              |
| Party Name                | TPI COMPOSITES INDIA PRIVATE LIMITED       |
| Meeting Number and Date   | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number            | HQRNORM APPLY 00001281AM25                 |
| RA File Number            | 04AX04000206 AM25                          |
| Licence No and Date       | 0411007572/13/06/2024                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 17.06.2025, as under:

**Item of export**

Rotor blade for wind turbine - 50 NOS

In the **description of export** following should be added (**Weight per blade should be 24, 246 kg**)

I. Import at **following s.nos** are **components and may be allowed as per G.N.4**

**1, 2, 4, 6, 8, 12, 13, 15-18, 22-24, 27-30, 40, 45, 57, 59, 67, 68, 70, 73, 80, 86, 87, 99, 101, 103-108, 110-119, 123, 125, 126, 129-131, 135, 138, 143, 144, 147, 149, 151, 159, 162**

II. Following items are consumables and may be allowed together within **5 % of FOB value**

**5, 9-11, 37, 53-55, 64, 65, 78, 84, 100, 102, 120-122, 124, 127, 128, 132-134, 136, 137, 139-142, 145, 146, 148, 150, 152-154, 156, 158, 161, 163-181**

III. Rest of the import items may be allowed **as applied for.**

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 102 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | RAM RATNA INTERNATIONAL                    |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00001338AM25                 |
| RA File Number                        | 03AX04001141 AM25                          |
| Licence No and Date                   | 0311034651/14/06/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------|------------------------------|
| Case No.    | 103 / NC/2/MEET/Jun/202526/5 |
| Case Status | Case Deferred                |

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|---------------------------------------|------------------------------------------------|
| Party Name                            | ROSENBERGER INTERCONNECT INDIA PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025     |
| HQ File Number                        | HQRNORM APPLY 00001570AM25                     |
| RA File Number                        | 05AX04000962 AM25                              |
| Licence No and Date                   | 0511026327/26/06/2024                          |
| Norms Committee Decision:             |                                                |
| Case deferred for the comments of TE. |                                                |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                             | 104 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                           | SHIVALIK BIMETAL CONTROLS LTD              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00001601AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                       | 05AX04000874 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                  | 0511026341/27/06/2024                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                            |                                            |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per report of the Sub- Committee and comments of (DPIIT) via mail vide U.O No. P-47011/80/2019-TSW dated 16.05.2025, as under:</p> <p>I. Quantity of import items at <b>SI.No.1 to 2</b> may be allowed as <b>1.045 Kgs/Kg</b> content in the export items.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 105 / NC/2/MEET/Jun/202526/5               |
| Case Status             | Case Deferred                              |
| Party Name              | RAM RATNA INTERNATIONAL                    |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00001614AM25                 |



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| RA File Number                        | 03AX04001547 AM25     |
| Licence No and Date                   | 0311035021/28/06/2024 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 106 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | UNIVERSAL FLEXIBLES PRIVATE LIMITED        |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00001115AM26                  |
| RA File Number                        | 07AX04000516 AM25                          |
| Licence No and Date                   | 0711011735/05/07/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 107 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | Techno Flex                                |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00001804AM25                 |
| RA File Number                        | 56AX04000095 AM25                          |
| Licence No and Date                   | 5611003073/08/07/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------|------------------------------|
| Case No.    | 108 / NC/2/MEET/Jun/202526/5 |
| Case Status | Case Deferred                |
| Party Name  | STERLITE ELECTRIC LIMITED    |

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|---------------------------------------|--------------------------------------------|
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00001924AM25                 |
| RA File Number                        | 03AX04001774 AM25                          |
| Licence No and Date                   | 0311035474/15/07/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 109 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | TPI COMPOSITES INDIA PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00001950AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 04AX04000305 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0411007798/16/07/2024                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                            |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ul style="list-style-type: none"> <li>I. Nett weight of export product.</li> <li>II. Generic name of import items along with its function in manufacturing</li> <li>III. % wastage involved on Nett content basis in export for each of raw material and justification for same</li> <li>IV. List of consumables with its value</li> <li>V. Material balance in weight terms between import and export taking in to consideration indigenous input and wastage involved</li> <li>VI. % solid content for paint and adhesive items in import and indigenous input</li> </ul> <p>The case stands deferred.</p> |                                            |

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| Case No.    | 110 / NC/2/MEET/Jun/202526/5 |
| Case Status | Case Deferred                |

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|---------------------------------------|--------------------------------------------|
| Party Name                            | PRECISION DRAWELL PRIVATE LIMITED          |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00002065AM25                 |
| RA File Number                        | 50AX04000051 AM25                          |
| Licence No and Date                   | 5011001505/23/07/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 111 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | SHAH FOILS LIMITED                         |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00002142AM25                 |
| RA File Number                        | 08AX04000643 AM25                          |
| Licence No and Date                   | 0811012206/25/07/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                 | 112 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                               | SI PRECISION                               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00002149AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                           | 04AX04000350 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                      | 0411007886/26/07/2024                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                |                                            |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Quantity of export products in numbers and net weight of each piece.</li> <li>II. Dimensional drawing of each export product and corresponding input blank.</li> </ol> |                                            |

## III. Density of import items.

The case stands deferred.

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 113 / NC/2/MEET/Jun/202526/5                  |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Approved                                 |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | EOT COUPLINGS AND CONNECTIONS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00002313AM25                    |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 05AX04001414 AM25                             |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0511026997/05/08/2024                         |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                               |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/69/2023-TSW dated 15.01.2025, as under:</p> <p>I. Import items at <b>SI.No. 1 &amp; 2</b> shall be of relevant grade and size as contained / utilized in the export item.</p> <p>II. Quantity of import item at <b>SI.No. 1</b> may be allowed as <b>56.40 MT as 1.60 Kgs/Kg</b> content in the export item at <b>SI.No.1.</b></p> <p>III. Quantity of import item at <b>SI.No. 2</b> may be allowed as <b>54.25 MT as 1.60 Kgs/Kg</b> content in the export item at <b>SI.No.2.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                               |

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|---------------------------|--------------------------------------------|
| Case No.                  | 114 / NC/2/MEET/Jun/202526/5               |
| Case Status               | Case Approved                              |
| Party Name                | NORDEX INDIA MANUFACTURING PRIVATE LIMITED |
| Meeting Number and Date   | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number            | HQRNORM APPLY 00002485AM25                 |
| RA File Number            | 07AX04000774 AM25                          |
| Licence No and Date       | 0711012069/13/08/2024                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 16.06.2025, as under:

**ITEM OF EXPORT**

BLADE N 81.5 (PART FOR WIND OPERATED ELECTRICITY GENERATOR (WOEGS) ((  
**TOTAL 42 NOS) TOTAL EXPORT ITEM WEIGHT OF 10, 85, 456 KG +/-1%**

**ITEM OF IMPORT**

- I. Import items at S. NO. 2-20, 24-35, 47, 48, 54, 65-76, 82, 83, 102-113, 115-122, 127-141 are **components and may be allowed as per GN4.**
- II. Import item at S.NO 98-101,123-126 are **consumables and may be allowed with in overall value of 5 % of FOB value.**
- III. Rest of items may be allowed as applied for.

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 115 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | TDK INDIA PRIVATE LIMITED                  |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00002510AM25                 |
| RA File Number                        | 02AX04000307 AM25                          |
| Licence No and Date                   | 0211007086/13/08/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 116 / NC/2/MEET/Jun/202526/5               |
| Case Status             | Case Approved                              |
| Party Name              | NORDEX INDIA MANUFACTURING PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00002517AM25                 |
| RA File Number          | 07AX04000776 AM25                          |
| Licence No and          | 0711012082/13/08/2024                      |

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |  |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 17.06.2025, as under:</p> <p style="text-align: center;"><b>BLADE N 81.5 (PART FOR WIND OPERATED ELECTRICITY GENERATOR (WOEGS) ((<br/>TOTAL 42 NOS) TOTAL EXPORT ITEM WEIGHT OF 10, 85, 456 KG +/-1%</b></p> <p><b>ITEM OF IMPORT</b></p> <p>I. Import items at S. NO. 2-20, 24-35, 47, 48, 54, 65-76, 82, 83, 102-113, 115-122, 127-141 are <b>components and may be allowed as per GN4.</b></p> <p>II. Import item at S.NO 98-101,123-126 are <b>consumables and may be allowed with in overall value of 5 % of FOB value.</b></p> <p>III. Rest of items may be allowed as applied for.</p> <p style="text-align: center;">RA concerned may take suitable consequential action accordingly.</p> |  |

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| Case No.                                                                      | 117 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | RISHABH ENTERPRISES                        |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00002520AM25                 |
| RA File Number                                                                | 05AX04004004 AM24                          |
| Licence No and Date                                                           | 0511027159/14/08/2024                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 118 / NC/2/MEET/Jun/202526/5               |
| Case Status             | Case Deferred                              |
| Party Name              | SMS INDIA PRIVATE LIMITED                  |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00002540AM25                 |
| RA File Number          | 02AX04000282 AM25                          |

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| Licence No and Date                                                                                                                                                                                                                                                                                      | 0211007097/14/08/2024 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Application on ANF 4A &amp; copy of AA are required.</p> <p>The case stands deferred.</p> |                       |

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|-------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                      | 119 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | STOVE KRAFT LIMITED                        |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00002614AM25                 |
| RA File Number                                                                | 07AX04000830 AM25                          |
| Licence No and Date                                                           | 0711012136/21/08/2024                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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|-------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                      | 120 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00002773AM25                 |
| RA File Number                                                                | 34AX04000433 AM25                          |
| Licence No and Date                                                           | 3411005335/30/08/2024                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 121 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | SYRMA SGS TECHNOLOGY LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00002786AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 03AX04002618 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311036798/02/09/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Details of export product in terms of design, calculations and brief notes about export product as well as import inputs.</li> <li>II. Justification of claimed Wastage over per unit requirement without wastage. Quantity of import items required for manufacturing one unit of export product for each export item. (Share excel sheet).</li> <li>III. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Share excel sheet)</li> <li>IV. Wastage claimed in the manufacturing process and details of recoverable wastage. (Share Excel sheet)</li> <li>V. You are also requested to provide the per unit requirement in excel sheet.</li> </ol> <p>The case stands deferred.</p> |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 122 / NC/2/MEET/Jun/202526/5               |
| Case Status               | Case Deferred                              |
| Party Name                | STAR EXPORTS                               |
| Meeting Number and Date   | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number            | HQRNORM APPLY 00002787AM25                 |
| RA File Number            | 03AX04002647 AM25                          |
| Licence No and Date       | 0311036800/02/09/2024                      |
| Norms Committee Decision: |                                            |



Case deferred for the comments of TE.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 123 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | SARA SAE PRIVATE LIMITED                   |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00003104AM25                 |
| RA File Number                        | 05AX04001859 AM25                          |
| Licence No and Date                   | 0511027767/17/09/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 124 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | METACOOOL PRIVATE LIMITED                  |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00003253AM25                 |
| RA File Number                        | 05AX04001999 AM25                          |
| Licence No and Date                   | 0511027939/24/09/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 125 / NC/2/MEET/Jun/202526/5               |
| Case Status             | Case Deferred                              |
| Party Name              | ADANI NEW INDUSTRIES LIMITED               |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00003454AM25                 |
| RA File Number          | 37AX04000019 AM25                          |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0811012803/03/10/2024 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Nett weight of export product.</p> <p>II. Generic name of import items along with its function in manufacturing</p> <p>III. % wastage involved on Nett content basis in export for each of raw material and justification for same</p> <p>IV. List of consumables if any with its value</p> <p>V. Material balance in weight terms between import and export taking in to consideration indigenous input and wastage involved</p> <p>VI. % solid content for paint and adhesive items in import and indigenous input</p> <p>The case stands deferred.</p> |                       |

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|-------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                      | 126 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | SPIKEEL PRIVATE LIMITED                    |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00003480AM25                 |
| RA File Number                                                                | 07AX04001057 AM25                          |
| Licence No and Date                                                           | 0711012485/04/10/2024                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 127 / NC/2/MEET/Jun/202526/5               |
| Case Status             | Case Deferred                              |
| Party Name              | JAIN RECYCLING PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00003588AM25                 |

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| RA File Number                        | 04AX04000648 AM25     |
| Licence No and Date                   | 0411008389/10/10/2024 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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| Case No.                                                                                                                                                                                                                | 128 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                                                                                                                                                             | Case Approved                              |
| Party Name                                                                                                                                                                                                              | JINDAL SAW LIMITED                         |
| Meeting Number and Date                                                                                                                                                                                                 | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                          | HQRNORM APPLY 00003601AM25                 |
| RA File Number                                                                                                                                                                                                          | 05AX04002084 AM25                          |
| Licence No and Date                                                                                                                                                                                                     | 0511028252/11/10/2024                      |
| Norms Committee Decision:                                                                                                                                                                                               |                                            |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/58/2022-TSW dated 15.05.2025, as under:                                 |                                            |
| <p><b>Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                              | 129 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | TECHFAB (INDIA) INDUSTRIES LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00003667AM25                 |
| RA File Number                        | 03AX04002814 AM25                          |
| Licence No and Date                   | 0311037962/16/10/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 130 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | WARTSILA INDIA PRIVATE LIMITED             |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00003712AM25                 |
| RA File Number                        | 03AX04003539 AM25                          |
| Licence No and Date                   | 0311038032/17/10/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 131 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | VIRAJ PROFILES PRIVATE LIMITED             |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00003831AM25                 |
| RA File Number                        | 03AX04003662 AM25                          |
| Licence No and Date                   | 0311038214/23/10/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 132 / NC/2/MEET/Jun/202526/5               |
| Case Status               | Case Deferred                              |
| Party Name                | JAIN GREEN TECHNOLOGIES PRIVATE LIMITED    |
| Meeting Number and Date   | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number            | HQRNORM APPLY 00003844AM25                 |
| RA File Number            | 04AX04000671 AM25                          |
| Licence No and Date       | 0411008458/24/10/2024                      |
| Norms Committee Decision: |                                            |

Case deferred for the comments of TE.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 133 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | JAIN RECYCLING PRIVATE LIMITED             |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00004050AM25                 |
| RA File Number                        | 04AX04000753 AM25                          |
| Licence No and Date                   | 0411008533/08/11/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 134 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | VIRAJ PROFILES PRIVATE LIMITED             |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00004181AM25                 |
| RA File Number                        | 03AX04004111 AM25                          |
| Licence No and Date                   | 0311038780/18/11/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                | 135 / NC/2/MEET/Jun/202526/5               |
| Case Status             | Case Deferred                              |
| Party Name              | UNIVERSAL FLEXIBLES PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM REVIW00001116AM26                  |
| RA File Number          | 07AX04001301 AM25                          |

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| Licence No and Date                   | 0711012817/18/11/2024 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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| Case No.                              | 136 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | ZOBELE INDIA PRIVATE LIMITED               |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM REVIW00000266AM26                  |
| RA File Number                        | 03AX04004296 AM25                          |
| Licence No and Date                   | 0311039046/26/11/2024                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 137 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | VALVEWORKS INDIA PRIVATE LIMITED           |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00006050AM25                 |
| RA File Number                        | 31AX04000425 AM25                          |
| Licence No and Date                   | 3111004406/06/02/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.       | 138 / NC/2/MEET/Jun/202526/5               |
| Case Status    | Case Deferred                              |
| Party Name     | BEDMUTHA INDUSTRIES LIMITED                |
| Meeting Number | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |

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|---------------------------------------|----------------------------|
| and Date                              |                            |
| HQ File Number                        | HQRNORM APPLY 00006187AM25 |
| RA File Number                        | 03AX04005814 AM25          |
| Licence No and Date                   | 0311041303/12/02/2025      |
| Norms Committee Decision:             |                            |
| Case deferred for the comments of TE. |                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 139 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | GURU AMARDASS INTERNATIONAL PVT LTD        |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00006314AM25                 |
| RA File Number                        | 05AX04003974 AM25                          |
| Licence No and Date                   | 0511031015/20/02/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 140 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | JINDAL METALS & ALLOYS LIMITED             |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00006465AM25                 |
| RA File Number                        | 05AX04004088 AM25                          |
| Licence No and Date                   | 0511031113/28/02/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No. | 141 / NC/2/MEET/Jun/202526/5 |
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| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | GE VERNOVA T&D INDIA LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00006523AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 34AX04001008 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 3411006142/03/03/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Write-up and end use of import item at S. No.1.</li> <li>II. Detail technical note on manufacturing process including the relevant flow sheet.</li> <li>III. Weight of each Export Product.</li> <li>IV. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>V. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s).</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                         | 142 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                                                                                                                                                                      | Case Approved                              |
| Party Name                                                                                                                                                                                                                       | POLYCAB INDIA LIMITED                      |
| Meeting Number and Date                                                                                                                                                                                                          | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                   | HQRNORM APPLY 00006546AM25                 |
| RA File Number                                                                                                                                                                                                                   | 03AX04006111 AM25                          |
| Licence No and Date                                                                                                                                                                                                              | 0311041826/04/03/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/112/2020-TSW dated 14.05.2025, as under:</p> |                                            |



**Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                | 143 / NC/2/MEET/Jun/202526/5               |
| Case Status             | Case Approved                              |
| Party Name              | JINDAL ALUMINIUM LIMITED.                  |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00006649AM25                 |
| RA File Number          | 07AX04002019 AM25                          |
| Licence No and Date     | 0711013880/11/03/2025                      |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 17.06.2025, as under:

| SL NO | ITEM OF EXPORT       | QUANTITY       | ITEM OF IMPORT      | WASTAGE TO BE ALLOWED                     |
|-------|----------------------|----------------|---------------------|-------------------------------------------|
| 1     | ALUMINIUM FOIL PLAIN | 1000000.00 KGS | ALUMINIUM CAST COIL | 9.5% ON THE NET WEIGHT OF EXPORT PRODUCT. |

**NOTE:**

- I. The thickness of the imported aluminium cast coil should be more than the thickness of the export product.
- II. The grade of the imported aluminium cast coils should be matched with the grade of aluminium foils to be exported.

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 144 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | BALAJI PIPING PRODUCTS LIMITED             |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00006770AM25                 |
| RA File Number                        | 24AX04000505 AM25                          |
| Licence No and Date                   | 2411004378/20/03/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                              | 145 / NC/2/MEET/Jun/202526/5                   |
| Case Status                           | Case Deferred                                  |
| Party Name                            | RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025     |
| HQ File Number                        | HQRNORM APPLY 00006859AM25                     |
| RA File Number                        | 34AX04001107 AM25                              |
| Licence No and Date                   | 3411006243/25/03/2025                          |
| Norms Committee Decision:             |                                                |
| Case deferred for the comments of TE. |                                                |

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|---------------------------|--------------------------------------------|
| Case No.                  | 146 / NC/2/MEET/Jun/202526/5               |
| Case Status               | Case Approved                              |
| Party Name                | KEI INDUSTRIES LIMITED                     |
| Meeting Number and Date   | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number            | HQRNORM APPLY 00006894AM25                 |
| RA File Number            | 05AX04004345 AM25                          |
| Licence No and Date       | 0511031596/26/03/2025                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/95/2019-TSW dated 14.05.2025, as under:

**Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                              | 147 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | TECHNO TRAK ENGINEERS                      |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00006904AM25                 |
| RA File Number                        | 31AX04000479 AM25                          |
| Licence No and Date                   | 3111004540/26/03/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 148 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | ENRX PRIVATE LIMITED                       |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00006948AM25                 |
| RA File Number                        | 07AX04002149 AM25                          |
| Licence No and Date                   | 0711014061/28/03/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.    | 149 / NC/2/MEET/Jun/202526/5 |
| Case Status | Case Approved                |

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | INDUTCH COMPOSITES TECHNOLOGY PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00000047AM26                    |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 04AX04001293 AM25                             |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0411009419/02/04/2025                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 16.06.2025, as under:</p> <p style="text-align: center;"><b>ITEM OF EXPORT: ROTAR BLADE FOR WOEG – 33 NOS</b></p> <p style="text-align: center;"><b>IN THE DESCRIPTION OF EXPORT FOLLOWING SHOULD BE ADDED (WEIGHT PER BLADE SHOULD BE 20,263 KG +/-3 %)</b></p> <p>I. Import at following s.nos is components and may be allowed <b>NETT TO NETT as per G.N.4.</b></p> <p style="text-align: center;"><b>4 to 8, 24 to 27,39 to 42,45 to 47,49 to 60,68 to 79,96 to 117,121 to 123</b></p> <p>II. Import of item no <b>1, 2, 3, 62 are consumables</b> qty may be allowed as applied for with overall value up to <b>0.25 % of FOB VALUE.</b></p> <p>III. Rest of the import items may be allowed as applied for.</p> <p style="text-align: center;">RA concerned may take suitable consequential action accordingly.</p> |                                               |

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| Case No.                                                                                                                                                                                                 | 150 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                               | TPI COMPOSITES INDIA PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                  | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                           | HQRNORM APPLY 00000075AM26                 |
| RA File Number                                                                                                                                                                                           | 04AX04001292 AM25                          |
| Licence No and Date                                                                                                                                                                                      | 0411009433/03/04/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> |                                            |

- I. Nett weight of export product.  
 II. Generic name of import items along with its function in manufacturing  
 III. % wastage involved on NETT content basis in export for each of raw material and justification for same.  
 IV. List of consumables with its value.  
 V. Material balance in weight terms between import and export taking in to consideration indigenous input and wastage involved.  
 VI. % solid content for paint and adhesive items in import and indigenous input.

The case stands deferred.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 151 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | JAI BALAJI INDUSTRIES LIMITED              |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000086AM26                 |
| RA File Number                        | 02AX04000842 AM25                          |
| Licence No and Date                   | 0211008484/03/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 152 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | COPTEC PRIVATE LIMITED                     |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000088AM26                 |
| RA File Number                        | 03AX04000009 AM26                          |
| Licence No and Date                   | 0311042849/04/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 153 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | ELECTRICAL CONTROLS & SYSTEMS              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00000089AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 34AX04001131 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 3411006276/04/04/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Details of indigenous items.</li> <li>II. Input weight and net weight of import item per export product.</li> <li>III. Labeled Assembly drawing/Blow-up diagram of export product.</li> <li>IV. Detail technical note on manufacturing process including the relevant flow sheet.</li> <li>V. Weight of each Export Product.</li> <li>VI. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> </ol> <p style="text-align: center;">The case stands deferred.</p> |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 154 / NC/2/MEET/Jun/202526/5               |
| Case Status               | Case Deferred                              |
| Party Name                | PTPL TUBING & PRODUCTS PRIVATE LIMITED     |
| Meeting Number and Date   | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number            | HQRNORM APPLY 00000107AM26                 |
| RA File Number            | 56AX04000610 AM25                          |
| Licence No and Date       | 5611003819/04/04/2025                      |
| Norms Committee Decision: |                                            |

Case deferred for the comments of TE.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 155 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | TECHNO KITCHENWARE PRIVATE LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000114AM26                 |
| RA File Number                        | 03AX04006655 AM25                          |
| Licence No and Date                   | 0311042893/07/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 156 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | OM DRISHIAN INTERNATIONAL LIMITED          |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000116AM26                 |
| RA File Number                        | 05AX04004295 AM25                          |
| Licence No and Date                   | 0511031832/07/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------------------|------------------------------------------------|
| Case No.                | 157 / NC/2/MEET/Jun/202526/5                   |
| Case Status             | Case Deferred                                  |
| Party Name              | ROSENBERGER INTERCONNECT INDIA PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025     |
| HQ File Number          | HQRNORM APPLY 00000117AM26                     |
| RA File Number          | 05AX04004467 AM25                              |

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| Licence No and Date                   | 0511031833/07/04/2025 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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| Case No.                              | 158 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | LS CABLE INDIA PRIVATE LIMITED             |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000118AM26                 |
| RA File Number                        | 33AX04000003 AM26                          |
| Licence No and Date                   | 3311002602/07/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 159 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | ULTRA CORPOTECH PRIVATE LIMITED            |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000119AM26                 |
| RA File Number                        | 31AX04000002 AM26                          |
| Licence No and Date                   | 3111004638/07/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|----------------|--------------------------------------------|
| Case No.       | 160 / NC/2/MEET/Jun/202526/5               |
| Case Status    | Case Deferred                              |
| Party Name     | AEQUS COOKWARE PRIVATE LIMITED             |
| Meeting Number | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |



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|---------------------------------------|----------------------------|
| and Date                              |                            |
| HQ File Number                        | HQRNORM APPLY 00000128AM26 |
| RA File Number                        | 07AX04000033 AM26          |
| Licence No and Date                   | 0711014133/08/04/2025      |
| Norms Committee Decision:             |                            |
| Case deferred for the comments of TE. |                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 161 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | SYRMA SGS TECHNOLOGY LIMITED               |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000137AM26                 |
| RA File Number                        | 04AX04000013 AM26                          |
| Licence No and Date                   | 0411009451/08/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 162 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | JINDAL SAW LIMITED                         |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000138AM26                 |
| RA File Number                        | 05AX04004431 AM25                          |
| Licence No and Date                   | 0511031852/08/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No. | 163 / NC/2/MEET/Jun/202526/5 |
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| Case Status                           | Case Deferred                              |
| Party Name                            | R R KABEL LIMITED                          |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000162AM26                 |
| RA File Number                        | 03AX04000085 AM26                          |
| Licence No and Date                   | 0311042951/09/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                              | 164 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | R R KABEL LIMITED                          |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000163AM26                 |
| RA File Number                        | 03AX04000086 AM26                          |
| Licence No and Date                   | 0311042952/09/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 165 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | AVON TUBETECH PRIVATE LIMITED              |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000184AM26                 |
| RA File Number                        | 05AX04004498 AM25                          |
| Licence No and Date                   | 0511031880/09/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 166 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | DIAMOND METAL SCREENS PRIVATE LIMITED      |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000212AM26                 |
| RA File Number                        | 07AX04000058 AM26                          |
| Licence No and Date                   | 0711014173/11/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No.                              | 167 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | EPCM SERVICE AND SUPPLY PRIVATE LIMITED    |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000224AM26                 |
| RA File Number                        | 08AX04002252 AM25                          |
| Licence No and Date                   | 0811014698/15/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 168 / NC/2/MEET/Jun/202526/5               |
| Case Status               | Case Deferred                              |
| Party Name                | NICCO CABLES PRIVATE LIMITED               |
| Meeting Number and Date   | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number            | HQRNORM APPLY 00000232AM26                 |
| RA File Number            | 02AX04000024 AM26                          |
| Licence No and Date       | 0211008523/15/04/2025                      |
| Norms Committee Decision: |                                            |

Case deferred for the comments of TE.

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| Case No.                              | 169 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | SYRMA SGS TECHNOLOGY LIMITED               |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000258AM26                 |
| RA File Number                        | 04AX04000029 AM26                          |
| Licence No and Date                   | 0411009471/16/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 170 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | KOTHARI METSOL PRIVATE LIMITED             |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000303AM26                 |
| RA File Number                        | 31AX04000010 AM26                          |
| Licence No and Date                   | 3111004672/17/04/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 171 / NC/2/MEET/Jun/202526/5               |
| Case Status             | Case Deferred                              |
| Party Name              | DE VOLTRANS PRIVATE LIMITED                |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00000306AM26                 |
| RA File Number          | 03AX04006743 AM25                          |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                       |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0311043143/17/04/2025 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>II. Weight of each Export Product.</li> <li>III. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>IV. Detailed calculation sheet justifying quantitative requirement supported by dimensional drawing.</li> <li>V. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> <li>VI. Sheet layout diagram of the material indicating the wastage during blanking.</li> </ol> <p style="text-align: center;">The case stands deferred.</p> |                       |

|                                                                               |                                            |
|-------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                      | 172 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | TPI COMPOSITES INDIA PRIVATE LIMITED       |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00000538AM26                 |
| RA File Number                                                                | 04AX04000043 AM26                          |
| Licence No and Date                                                           | 0411009537/30/04/2025                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 173 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | WELSPUN CORP LIMITED                       |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000619AM26                 |
| RA File Number                        | 03AX04000354 AM26                          |
| Licence No and Date                   | 0311043539/05/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 174 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000681AM26                 |
| RA File Number                        | 34AX04000068 AM26                          |
| Licence No and Date                   | 3411006415/08/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 175 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | JAI BALAJI INDUSTRIES LIMITED              |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000777AM26                 |
| RA File Number                        | 02AX04000117 AM26                          |
| Licence No and Date                   | 0211008687/13/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 176 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | JAI BALAJI INDUSTRIES LIMITED              |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000778AM26                 |
| RA File Number                        | 02AX04000116 AM26                          |
| Licence No and Date                   | 0211008688/13/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 177 / NC/2/MEET/Jun/202526/5                                        |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Approved                                                       |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025                          |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00000921AM26                                          |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 09AX04000130 AM26                                                   |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0911009673/20/05/2025                                               |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                                                     |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) dated 15.07.2025, as under:</p> <ol style="list-style-type: none"> <li>I. CRGO Silicon Electrical Steel Coils may be allowed with <b>1% wastage</b> on net content basis, as applied for.</li> <li>II. Aluminium Wire Rods may be allowed with <b>1% wastage</b> on net content basis, as applied for.</li> <li>III. Items at <b>S. Nos. 3 to 5 and 13 to 15</b> may be allowed as consumables with their total value up to <b>0.75% of total FOB value</b> of export or as applied for, whichever is lower.</li> <li>IV. Other items of import may be allowed as components on net-to-net basis with <b>NIL wastage under GN-4.</b></li> </ol> <p>RA concerned may take suitable consequential action accordingly.</p> |                                                                     |

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 178 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | R R KABEL LIMITED                          |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000925AM26                 |
| RA File Number                        | 03AX04000604 AM26                          |
| Licence No and Date                   | 0311044002/20/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 179 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | MMP INDUSTRIES LIMITED                     |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000938AM26                 |
| RA File Number                        | 50AX04000013 AM26                          |
| Licence No and Date                   | 5011001986/20/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|--------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                               | 180 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                                            | Case Approved                              |
| Party Name                                                                                             | ELECTRO COPPER & ALLOYS MFG . CO           |
| Meeting Number and Date                                                                                | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                         | HQRNORM APPLY 00000970AM26                 |
| RA File Number                                                                                         | 02AX04000123 AM26                          |
| Licence No and Date                                                                                    | 0211008738/21/05/2025                      |
| Norms Committee Decision:                                                                              |                                            |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments |                                            |



of consultant (SKB) dated 15.07.2025, as under:

| SL NO | EXPORT ITEM                                                               | QUANTITY    | ITEM OF IMPORT            | QUANTITY TO BE ALLOWED                                       |
|-------|---------------------------------------------------------------------------|-------------|---------------------------|--------------------------------------------------------------|
| 1     | Copper Equipment for submerged Arc Furnace : Copper Pressure Ring Segment | 8400.00 KGS | Electrolytic Copper Cakes | <b>1.05 KGS/KGS</b> ON THE NET WEIGHT OF THE EXPORT PRODUCT. |
| 2     | Copper Equipment for submerged Arc Furnace : Copper Contact Shoe          | 5250.00 KGS | Electrolytic Copper Cakes | <b>1.05 KGS/KGS</b> ON THE NET WEIGHT OF THE EXPORT PRODUCT. |

RA concerned may take suitable consequential action accordingly.

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 181 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | GURU AMARDASS INTERNATIONAL PVT LTD        |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000972AM26                 |
| RA File Number                        | 05AX04000622 AM26                          |
| Licence No and Date                   | 0511032763/21/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 182 / NC/2/MEET/Jun/202526/5               |
| Case Status             | Case Deferred                              |
| Party Name              | JINDAL SAW LIMITED                         |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |

|                                       |                            |
|---------------------------------------|----------------------------|
| HQ File Number                        | HQRNORM APPLY 00000980AM26 |
| RA File Number                        | 05AX04000640 AM26          |
| Licence No and Date                   | 0511032770/22/05/2025      |
| Norms Committee Decision:             |                            |
| Case deferred for the comments of TE. |                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 183 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | R R KABEL LIMITED                          |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00000982AM26                 |
| RA File Number                        | 03AX04000698 AM26                          |
| Licence No and Date                   | 0311044079/22/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|----------|----------------|-----------------------|
| Case No.                                                                                                                                                                                                                      | 184 / NC/2/MEET/Jun/202526/5               |          |                |                       |
| Case Status                                                                                                                                                                                                                   | Case Approved                              |          |                |                       |
| Party Name                                                                                                                                                                                                                    | CHLORIDE METALS LIMITED                    |          |                |                       |
| Meeting Number and Date                                                                                                                                                                                                       | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |          |                |                       |
| HQ File Number                                                                                                                                                                                                                | HQRNORM APPLY 00000988AM26                 |          |                |                       |
| RA File Number                                                                                                                                                                                                                | 02AX04000128 AM26                          |          |                |                       |
| Licence No and Date                                                                                                                                                                                                           | 0211008746/22/05/2025                      |          |                |                       |
| Norms Committee Decision:                                                                                                                                                                                                     |                                            |          |                |                       |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per the committee report published in the meeting dated 03.10.2023 and the comments of consultant (SKB) dated 15.07.2025, as under: |                                            |          |                |                       |
| SL No                                                                                                                                                                                                                         | ITEM OF EXPORT                             | QUANTITY | ITEM OF IMPORT | WASTAGE TO BE ALLOWED |

|   |           |             |                                     |                                                                               |
|---|-----------|-------------|-------------------------------------|-------------------------------------------------------------------------------|
| 1 | PURE LEAD | 2065.22 MTS | BATTERY<br>SCRAP ISRI<br>CODE RAINS | <b>Wastage</b><br>@6% on the<br>net content of<br>lead in the<br>export item. |
|---|-----------|-------------|-------------------------------------|-------------------------------------------------------------------------------|

**NOTE:**

- I. Pure lead should be in the form of Lead Ingots.
- II. The Company has to produce a Certificate of Analysis (COA) from the Customs Authorized laboratory/Supplier on the net content of lead in the imported item and also Consent to Operate from MoEF & CC/CPCB/SPCB for processing of lead scrap for manufacturing of pure lead ingots, to the RA concerned.

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 185 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | COLORSHINE COATED PRIVATE LIMITED          |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00001006AM26                 |
| RA File Number                        | 03AX04000875 AM26                          |
| Licence No and Date                   | 0311044114/22/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 186 / NC/2/MEET/Jun/202526/5               |
| Case Status             | Case Deferred                              |
| Party Name              | VILAS TRANCORE LIMITED                     |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00001015AM26                 |
| RA File Number          | 34AX04000148 AM26                          |

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|---------------------------------------|-----------------------|
| Licence No and Date                   | 3411006474/23/05/2025 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 187 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | SYNERGY GREEN INDUSTRIES LIMITED           |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00001019AM26                 |
| RA File Number                        | 03AX04000557 AM26                          |
| Licence No and Date                   | 0311044149/23/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 188 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | COLORSHINE COATED PRIVATE LIMITED          |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00001036AM26                 |
| RA File Number                        | 03AX04000826 AM26                          |
| Licence No and Date                   | 0311044110/23/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|----------------|--------------------------------------------|
| Case No.       | 189 / NC/2/MEET/Jun/202526/5               |
| Case Status    | Case Deferred                              |
| Party Name     | DEXGREEN INDIA PRIVATE LIMITED             |
| Meeting Number | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |

|                                       |                            |
|---------------------------------------|----------------------------|
| and Date                              |                            |
| HQ File Number                        | HQRNORM APPLY 00001042AM26 |
| RA File Number                        | 31AX04000076 AM26          |
| Licence No and Date                   | 3111004822/23/05/2025      |
| Norms Committee Decision:             |                            |
| Case deferred for the comments of TE. |                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 190 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | TPI COMPOSITES INDIA PRIVATE LIMITED       |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00001065AM26                 |
| RA File Number                        | 04AX04000143 AM26                          |
| Licence No and Date                   | 0411009667/26/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 191 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | STEEL INFRA SOLUTIONS COMPANY LIMITED      |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00001073AM26                 |
| RA File Number                        | 50AX04000016 AM26                          |
| Licence No and Date                   | 5011001995/27/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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| Case No. | 192 / NC/2/MEET/Jun/202526/5 |
|----------|------------------------------|

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|-------------------------|--------------------------------------------|
| Case Status             | Case Approved                              |
| Party Name              | PONDY OXIDES AND CHEMICALS LIMITED         |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00001080AM26                 |
| RA File Number          | 04AX04000145 AM26                          |
| Licence No and Date     | 0411009677/27/05/2025                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 16.06.2025, as under:

| SL NO | EXPORT ITEM                                                                                              | QUANTITY      | ITEM OF IMPORT                                                        | QUANTITY TO BE ALLOWED                                                    |
|-------|----------------------------------------------------------------------------------------------------------|---------------|-----------------------------------------------------------------------|---------------------------------------------------------------------------|
| 1     | LEAD INGOTS 99.97% MINIMUM PURITY TO ACCOUNT FOR 3,99,880 KGS OF LEAD CONTENT WITHIN THE EXPORT PRODUCT. | 400000.00 KGS | LEAD SCRAP COVERED BY ISRI CODE WORD 'RAKES' (AVERAGE % OF LEAD: 80%) | <b>1.02 KGS/KGS</b> ON THE NET CONTENT OF THE LEAD IN THE EXPORT PRODUCT. |

Note: the company has to produce a certificate of analysis (COA) from the customs authorized laboratory/supplier on the net content of lead in the imported item and also a consent to operate from MOEF&CC/CPCB/SPCB for processing lead scrap (rakes) for manufacturing lead ingots to the RA concerned.

RA concerned may take suitable consequential action accordingly.

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|-------------------------|--------------------------------------------|
| Case No.                | 193 / NC/2/MEET/Jun/202526/5               |
| Case Status             | Case Deferred                              |
| Party Name              | POLYCAB INDIA LIMITED                      |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number          | HQRNORM APPLY 00001083AM26                 |
| RA File Number          | 03AX04000978 AM26                          |

|                                       |                       |
|---------------------------------------|-----------------------|
| Licence No and Date                   | 0311044226/27/05/2025 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 194 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | POLYCAB INDIA LIMITED                      |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00001111AM26                 |
| RA File Number                        | 03AX04000495 AM26                          |
| Licence No and Date                   | 0311044276/28/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

| Case No.                                                                                                                                                                                                                                                                                                            | 195 / NC/2/MEET/Jun/202526/5               |            |                            |                                                |                |                        |   |                                          |            |                            |                                                |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|------------|----------------------------|------------------------------------------------|----------------|------------------------|---|------------------------------------------|------------|----------------------------|------------------------------------------------|
| Case Status                                                                                                                                                                                                                                                                                                         | Case Approved                              |            |                            |                                                |                |                        |   |                                          |            |                            |                                                |
| Party Name                                                                                                                                                                                                                                                                                                          | DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED |            |                            |                                                |                |                        |   |                                          |            |                            |                                                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |            |                            |                                                |                |                        |   |                                          |            |                            |                                                |
| HQ File Number                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00001117AM26                 |            |                            |                                                |                |                        |   |                                          |            |                            |                                                |
| RA File Number                                                                                                                                                                                                                                                                                                      | 02AX04000156 AM26                          |            |                            |                                                |                |                        |   |                                          |            |                            |                                                |
| Licence No and Date                                                                                                                                                                                                                                                                                                 | 0211008799/28/05/2025                      |            |                            |                                                |                |                        |   |                                          |            |                            |                                                |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                           |                                            |            |                            |                                                |                |                        |   |                                          |            |                            |                                                |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per the committee report published in the meeting dated 03.10.2023 and the comments of consultant (SKB) dated 16.06.2025, as under:                                                                                       |                                            |            |                            |                                                |                |                        |   |                                          |            |                            |                                                |
| <table><tr><th>Sl No</th><th>Export Item</th><th>QUANTITY</th><th>ITEM OF IMPORT</th><th>Quantity TO BE ALLOWED</th></tr><tr><td>1</td><td>PURE LEAD INGOT<br/>(Minimum Lead content</td><td>1000.00 MT</td><td>LEAD SCRAP ISRI CODE RAINS</td><td>WASTAGE @ 6% ON THE NET CONTENT OF LEAD IN THE</td></tr></table> |                                            | Sl No      | Export Item                | QUANTITY                                       | ITEM OF IMPORT | Quantity TO BE ALLOWED | 1 | PURE LEAD INGOT<br>(Minimum Lead content | 1000.00 MT | LEAD SCRAP ISRI CODE RAINS | WASTAGE @ 6% ON THE NET CONTENT OF LEAD IN THE |
| Sl No                                                                                                                                                                                                                                                                                                               | Export Item                                | QUANTITY   | ITEM OF IMPORT             | Quantity TO BE ALLOWED                         |                |                        |   |                                          |            |                            |                                                |
| 1                                                                                                                                                                                                                                                                                                                   | PURE LEAD INGOT<br>(Minimum Lead content   | 1000.00 MT | LEAD SCRAP ISRI CODE RAINS | WASTAGE @ 6% ON THE NET CONTENT OF LEAD IN THE |                |                        |   |                                          |            |                            |                                                |

|  |                    |  |  |                 |
|--|--------------------|--|--|-----------------|
|  | 99.97% to 99.999%) |  |  | EXPORT PRODUCT. |
|--|--------------------|--|--|-----------------|

**NOTE:** The Company has to produce a Certificate of Analysis (COA) from the Customs Authorized Laboratory/Supplier and Consent to Operate from MoEF & CC/CPCB/SPCB for processing imported lead scrap (RAINS) for manufacturing pure lead ingots, to the RA concerned.

RA concerned may take suitable consequential action accordingly.

|                                       |                                            |
|---------------------------------------|--------------------------------------------|
| Case No.                              | 196 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | PARAMJYOTI MOVERS PRIVATE LIMITED          |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00001132AM26                 |
| RA File Number                        | 06AX04000070 AM26                          |
| Licence No and Date                   | 0611003654/28/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |

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|---------------------------------------|--------------------------------------------|
| Case No.                              | 197 / NC/2/MEET/Jun/202526/5               |
| Case Status                           | Case Deferred                              |
| Party Name                            | GIC INDUSTRIAL COMPONENTS LLP              |
| Meeting Number and Date               | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                        | HQRNORM APPLY 00001135AM26                 |
| RA File Number                        | 24AX04000067 AM26                          |
| Licence No and Date                   | 2411004592/28/05/2025                      |
| Norms Committee Decision:             |                                            |
| Case deferred for the comments of TE. |                                            |



|                                                                                                                                                                                                                                                      |                                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                             | 198 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                                                                                                                                                                                          | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                           | RAJHANS METALS PVT LTD                     |
| Meeting Number and Date                                                                                                                                                                                                                              | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                                                                                                                                                                                       | HQRNORM APPLY 00001136AM26                 |
| RA File Number                                                                                                                                                                                                                                       | 24AX04000065 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                  | 2411004593/28/05/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to <b>reject</b> the case as Import item at <b>SI.No.1 Discharged Cartridges Scrap is not permitted.</b></p> <p>The case stands <b>Rejected.</b></p> |                                            |

|                                                                               |                                            |
|-------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                      | 199 / NC/2/MEET/Jun/202526/5               |
| Case Status                                                                   | Case Deferred                              |
| Party Name                                                                    | KEI INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00001155AM26                 |
| RA File Number                                                                | 05AX04000741 AM26                          |
| Licence No and Date                                                           | 0511032988/29/05/2025                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 200 / NC/2/MEET/Jun/202526/5               |
| Case Status             | Case Deferred                              |
| Party Name              | TIRUPATI PLASTOMATICS PVT LTD              |
| Meeting Number and Date | NC/ 2/ MEET/ Jun/ 202526/ 5 and 17/06/2025 |

|                                                                        |                            |
|------------------------------------------------------------------------|----------------------------|
| HQ File Number                                                         | HQRNORM APPLY 00001160AM26 |
| RA File Number                                                         | 13AX04000060 AM26          |
| Licence No and Date                                                    | 1311003950/29/05/2025      |
| Norms Committee Decision:<br><br>Case deferred for the comments of TE. |                            |

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**Offline case:**

| Sl.NO.     | Applicant's name/ License No.          |               |             |                       | Case History                                                                                                                                                                                | T.E. Recommendation                                                                                                                                                                                                                                                                      |
|------------|----------------------------------------|---------------|-------------|-----------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>M-1</b> | <b>M/s. Navgrah Fastners Pvt. Ltd.</b> |               |             |                       | As per the email sent by the firm, the Written comment for the import item ratio was mentioned in percentage (%) instead of kilograms (kg). The firm requests correction in the unit to kg. | The Committee considered the case as per agenda and decided to ratify the ad-hoc norms in accordance with the reinstated <b>SION C-888</b> , as outlined in <b>Public Notice No. 05/2025 dated 6th May 2025.</b><br><br>RA concerned may take suitable consequential action accordingly. |
|            | <b>Sr No.</b>                          | <b>AA No.</b> | <b>Date</b> | <b>File No.</b>       |                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                          |
|            | 1                                      | 5210043332    | 14.02.2020  | 52/24/040/00070/AM20/ |                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                          |
|            | 2                                      | 5211000886    | 18.06.2021  | 52AA04004272AM22      |                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                          |
|            | 3                                      | 5210043570    | 21.10.2020  | 52/24/040/00057/AM21/ |                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                          |
|            | 4                                      | 5211001348    | 22.09.2021  | 52AA04015652AM22      |                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                          |
|            | 5                                      | 5211001347    | 22.09.2021  | 52AA04015918AM22      |                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                          |
|            | 6                                      | 5211001783    | 28.12.2021  | 52AX04000015AM22      |                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                          |
|            | 7                                      | 5211005471    | 17.08.2023  | 52AX04000102AM24      |                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                          |
|            | 8                                      | 5211005473    | 17.08.2023  | 52AX04000100AM24      |                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                          |
|            | 9                                      | 5211002055    | 21.02.2022  | 52AX04000079AM22      |                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                          |
|            | 10                                     | 5210043453    | 08.07.2020  | 52/24/040/00022/AM21/ |                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                          |
|            | 11                                     | 5211002813    | 12.07.2022  | 52AX04001565AM23      |                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                          |
|            | 12                                     | 5211002837    | 15.07.2022  | 52AX04001567AM23      |                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                          |

|  |           |            |            |                  |  |  |
|--|-----------|------------|------------|------------------|--|--|
|  | <b>13</b> | 5211003474 | 19.10.2022 | 52AX04001665AM23 |  |  |
|  | <b>14</b> | 5211003497 | 21.10.2022 | 52AX04001662AM23 |  |  |